

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/16	TP 163/17	Hearing	391 394	Mahima Shankar Pro- cessed Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATI.P. FOWN
SPT Lenny

Advocate for Petitioner



2) Venkatesh Kumar o/o OL
Asst.



Heard counsel for petitioner. Perused the report of Auditor appointed by the High Court of Karnataka on the request of OL.

The Tribunal wanted some clarification from the OL in respect of certain qualifications made by the Auditor in connection with auditing of accounts of the Petitioner/transferor Company. Inform OL office to depute a responsible person for clarification.

List it on 20.03.2017.

MEMBER (J)

MEMBER (T)